THE HIGH COURT OF MEGHALAYA SHILLONG NOTICE

NO.HCM - III/04/2015/

DATED, SHILLONG THE 28TH MARCH, 2015.

Hon'ble Mr. Justice Uma Nath Singh, Chief Justice vide order dated 28.03.2015 is pleased to constitute Division Benches and Single Benches respectively as follows from Monday the 30th of March, 2015 to Thursday the 2nd of April, 2015:-

- 1. Division Bench consisting of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice and Hon'ble Mr. Justice T. Nandakumar Singh would take up all Motion, Admission, Order and Hearing of cases pertaining to matters cognizable by a Division Bench from Monday the 30th of March, 2015 to Wednesday the 1st of April, 2015 at 10:30 AM in Chief Justice's Court Room.
- 2. Division Bench consisting of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice and Hon'ble Mr. Justice S.R.Sen would take up all Motion, Admission, Order and Hearing of cases pertaining to matters cognizable by a Division Bench on Monday the 30th of March, 2015 and Tuesday the 31st of March, 2015 at 02:00 PM in Chief Justice's Court Room.
- 3. Division Bench consisting of Hon'ble Mr. Justice T.Nandakumar Singh and Hon'ble Mr. Justice S.R.Sen would take up all Motion, Admission, Order and Hearing of cases pertaining to matters cognizable by a Division Bench on Thursday the 2nd of April, 2015 at 10:30 AM in Court Room No. 1.
- 4. Single Judge Bench of Hon'ble Mr. Justice T. Nandakumar Singh would take up Motion, Admission, Orders and Hearing Matters relating to Criminal Appeal; Civil Revision Petition; Company Matters; Motion, Admission and Orders of Civil Writ Petitions (WP) cognizable by Single Judge and hearing of Civil Writ Petitions (WP) filed in 2014 and thereafter and any other matter which cannot be listed before other Single Judge Benches from Monday the 30th of March, 2015 to Wednesday the 1st of April, 2015, at 02:00 PM in Court Room No.1.
- 5. Single Judge Bench of Hon'ble Mr. Justice T. Nandakumar Singh would take up Motion, Admission, Orders and Hearing Matters relating Criminal Appeal; Civil Revision Petition; Company Matters; Civil Contempt filed under Contempt of Courts Act 1971; Criminal Revision Petition; Motion, Admission and Orders of Civil Writ Petitions (WP) cognizable by Single Judge and hearing of Civil Writ Petitions (WP) filed in 2014 and thereafter and any other matter which cannot be listed before other Single Judge Benches on Thursday the 2nd of April, 2015, at 02:00 PM in Court Room No.1.

- 6. Single Judge Bench of Hon'ble Mr. Justice S.R.Sen would take up Motion, Admission, Orders and Hearing of Criminal Petitions; Bail Application; Criminal Misc. Case; Civil Appeals; Miscellaneous Appeals; Orders of Civil Writ Petition and Hearing of all Civil Writ Petitions (WP) filed upto 2013 cognizable by Single Judge; Election Petitions (By Nomination) and any other matters which cannot be listed before other Single Judge Benches from Monday the 30th of March, 2015 to Wednesday the 1st of April, 2015 at 10:30 AM in Court Room No.3.
- 7. Single Judge Bench of Hon'ble Mr. Justice S.R.Sen would take up Motion, Admission, Orders and Hearing of Criminal Petitions; Bail Application; Criminal Misc. Case; Civil Appeals; Miscellaneous Appeals; Orders of Civil Writ Petition and Hearing of all Civil Writ Petitions (WP) filed upto 2013 cognizable by Single Judge; Election Petitions (By Nomination) and any other matters which cannot be listed before other Single Judge Benches on Thursday the 2nd of April, 2015 at 02:00 PM in Court Room No.3.

By Order REGISTRAR GENERAL

MEMO NO.HCM - III/04/2015/ 428 A

DATED, SHILLONG THE 28TH MARCH, 2015.

Copy for information to:-

1. The Joint Registrar - cum - Secretary to Hon'ble Mr. Justice Uma Nath Singh, Chief Justice, High Court of Meghalaya, Shillong.

- 2. The Private Secretary to Hon'ble Mr. Justice T.NK.Singh, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
- 4. The Registrar, High Court of Meghalaya, Shillong.
- 5. The Advocate General High Court of Meghalaya, Shillong.
- 6. The Additional Advocate General High Court of Meghalaya, Shillong.
- 7. Mr./Ms/Mrs ____Senior Advocate, High Court of Meghalaya, Shillong.
- 8. The Deputy Registrar Judicial, High Court of Meghalaya, Shillong.
- 9. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 10 The System Analyst, High Court of Meghalaya, Shillong.
- 11. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 12. The President/Secretary Shillong High Court Bar Association, Shillong.
- 13. The Court Master, High Court of Meghalaya, Shillong.
- 14. The High Court Notice Board.
- 15. Office File.

REGISTRAR GENERA